

Horticultural Boards

2308. SHRI RAMESHWAR PATIDAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Union Government propose to set up more Horticultural Boards in the States;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) Setting up of Horticulture Boards at State-level is to be decided by the respective State Governments. Many of the State Governments have created separate Horticulture Departments to impart a concerted thrust to horticulture development. At the national level, the Central Government has set up a National Horticulture Board to look after different aspects of horticulture development. The Board is implementing a number of Schemes either directly or through the State Governments for which financial and technical assistance are provided by the Board.

[*English*]

Time Limit for Local Telephone Calls

2309. SHRI MADAN LAL KHURANA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned 'Plan to meter local calls every three minutes' appearing in the Indian Express dated July 19, 1991 wherein it has been reported that for all calls from electronic exchanges a time limit will be fixed from September, 1991;

(b) if so, the details thereof;

(c) whether there is an increasing resentment amongst the subscribers because of the unsatisfactory services rendered by 197, 198, and 199;

(d) if so, the remedial steps proposed to be taken in this regard; and

(e) the time by which the next telephone directory is expected?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) A proposal to meter the local calls once in three minutes with a view to encourage the subscribers to limit the duration of calls thereby enabling the common equipment available to carry more traffic has been received from MTNL. The proposal is under consideration of the Government.

(c) No, Sir. These services are generally satisfactory. However, at times, when the staff absenteeism is high due to disruption in local transport system and other causes, the response on these services gets affected.

(d) It is proposed to increase the number of positions on Directory Enquiry services and computerise the Complaint Service 198.

(e) The next English Directory for Delhi is likely to be available by December, 1991.

[*Translation*]

Waiting List for Telephone Connections in Bihar

2310. SHRI SIMON MARANDI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of applicants on the waiting list for new telephone connections in Bihar, district-wise as on July 31, 1991;

(b) the time by which these applicants are likely to be provided with telephone connections; and

(c) the action taken in this regard during 1989, 1990 and 1991 so far?